

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1381(KB)2020
IA(I.B.C)/298(KB)2023, IA(I.B.C)/467(KB)2024,
IA(I.B.C)/463(KB)2024, IA(I.B.C)/251(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	UCO BANK VS BUSH TEA CO PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. S.K. Ray, Adv. : For UCO Bank
Ms. R Sanyal, Adv.
Ms. Zeba Khan, Adv.

Mr. Shaunak Mitra, Adv. : For Liquidator
Mr. Dripto Majumdar, Adv.
Mr. Manas Das, Adv.
Mr. Chandan Mohata, Adv.

Mr. Pranit Bag, Adv. : For KOPT in IA 251/2023
Mr. Snehashis Sen, Adv.
Mr. Danyal Ahmed, Adv.

Mr. Prasanjit Pal, Adv. : For Respondent No. 1 and 2 in IA 298/2023
Mr. Ajit Keshari, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/298(KB)2023**
 - i. Pleadings are complete.
 - ii. Post this IA for hearing on **24/6/2024**.
3. **IA(I.B.C)/467(KB)2024**
 - i. Ld. Counsel seeks to withdraw this IA.
 - ii. This IA is accordingly, dismissed as withdrawn.

4. **IA(L.B.C)/463(KB)2024, IA(L.B.C)/251(KB)2023**

- i. Post these IAs for hearing on **24/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)